

High Court of Karnataka,
Bengaluru,
Dated: 4th January 2021

NOTIFICATION NO.HCBB – 03 / 2021

In partial modification of earlier Notification No. HCBB-276/2020 dated 23rd December 2020, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Wednesday the 06th January 2021.

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble the Chief Justice	1
2	Hon'ble Mr.Justice Satish Chandra Sharma	2
3	Hon'ble Mrs. Justice B.V.Nagarathna	3
4	Hon'ble Mr. Justice Aravind Kumar	4
5	Hon'ble Mr. Justice Alok Aradhe	5
6	Hon'ble Mrs. Justice S. Sujatha	6
7	Hon'ble Mr. Justice B.Veerappa	7
8	Hon'ble Mr. Justice P.S.Dinesh Kumar	9
9	Hon'ble Mr.Justice P.B.Bajanthri	10
10	Hon'ble Mr.Justice K.Somashekar	11
11	Hon'ble Mrs.Justice K.S.Mudagal	12
12	Hon'ble Mr.Justice B.A.Patil	13
13	Hon'ble Mr.Justice N.K.Sudhindrarao	14
14	Hon'ble Dr.Justice H.B.Prabhakara Sastry	15

15	Hon'ble Mr.Justice Krishna S.Dixit	16
16	Hon'ble Mr.Justice S.G.Pandit	17
17	Hon'ble Mr.Justice R.Devdas	18
18	Hon'ble Mr.Justice B.M.Shyam Prasad	19
19	Hon'ble Mr.Justice S.Sunil Dutt Yadav	20
20	Hon'ble Mr.Justice Mohammad Nawaz	21
21	Hon'ble Mr.Justice H.T.Narendra Prasad	22
22	Hon'ble Mr.Justice Ashok G. Nijagannavar	23
23	Hon'ble Mr.Justice H.P.Sandesh	24
24	Hon'ble Mr.Justice S.R.Krishna Kumar	25
25	Hon'ble Mr.Justice Sachin Shankar Magadum	26
26	Hon'ble Mr.Justice Nataraj Rangaswamy	27
27	Hon'ble Mr.Justice Hemant Chandangoudar	28
28	Hon'ble Mr.Justice Pradeep Singh Yerur	29
29	Hon'ble Mr.Justice M.Nagaprasanna	30
30	Hon'ble Mr.Justice M.I.Arun	31
31	Hon'ble Mr.Justice E.S.Indiresh	32
32	Hon'ble Mrs.Justice M.G.Uma	33
33	Hon'ble Mr.Justice V.Srishananda	34

By Order of Hon'ble The Chief Justice

**Sd/-
Registrar (Judicial)**

Date: 04.01.2021

HIGH COURT OF KARNATAKA AT BENGALURU

ARRANGEMENT OF SITTINGS OF HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS FROM WEDNESDAY THE 6TH JANUARY 2021

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble Mr.Justice Satish Chandra Sharma & Hon'ble Mr.Justice V.Srishananda</p> <p>Writ Appeals of 2018 & 2019 - Admission/Orders and Final Hearing</p> <p>WP (S-CAT) From 2019 onwards - Preliminary Hearing, Admission/Orders and Final Hearing</p> <p>All DB tax matters from 2018 onwards - Admission/Orders and Final Hearing (Everyday minimum 10 order matters/IAs of this Category to be listed)</p> <p>Specially assigned matters</p>	Physical hearing/ Video conferencing hearing(optional)
2	<p>Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mrs.Justice M.G.Uma</p> <p>MFA (MC/FC) - Admission/Orders and Final Hearing</p> <p>Writ Appeals of 2020 and 2021 - Admission, Orders and Final Hearing</p> <p>All Writ Petitions (PIL) in the category of (i) Education (ii) Karnataka Municipalities Act (iii) Karnataka Excise Act and Rules there under (iv) Karnataka Co-operative Societies Act and Rules framed there under (v) Juvenile Justice Act (vi) POCSO Act</p> <p>- Admission/Orders/Final Hearing</p>	Physical hearing/ Video conferencing hearing(optional)

	<p>MFAs of all categories (except LAC & MV) which are not specifically assigned to any other Bench of the years 2019, 2020 and 2021</p> <p>- Admission, Orders and Final Hearing</p> <p>(minimum 10 order matters/IAs in the Category of MFAs to be listed everyday)</p> <p>MFA (MC/FC) for final hearing from Advance List I (B)</p> <p>Specially assigned matters</p>	
3	<p>Hon'ble Mr.Justice Aravind Kumar and Hon'ble Mr.Justice Pradeep Singh Yerur</p> <p>Writ Appeals of 2016 and 2017</p> <p>- Admission, Orders and Final Hearing</p> <p>Criminal Appeals under National Investigation Agency Act</p> <p>- Admission/Orders and Final Hearing</p> <p>WP (HC)</p> <p>- Admission/Orders and Final Hearing</p> <p>All Division Bench Writ Petitions and Civil matters not assigned to Courts at Sl.Nos. 1, 2, 4 and 5 for Admission/Orders and Final Hearing</p> <p>WP (S-KSAT) from 2018 to 2021</p> <p>- Admission/Orders and Final Hearing</p> <p>RFAs from 2019 to 2021</p> <p>- Admission/Orders and Final Hearing (Minimum 15 order matters/IAs from this category to be listed everyday)</p> <p>Final Hearing RFAs from Advance List No.II (B) (from Sl.Nos.1 to 100)</p> <p>PILs under Karnataka Gram Swaraj and Panchayat Raj Act, 1993</p>	Physical hearing/ Video conferencing hearing(optional)

	<p>PILs under Wakf Act,1995 - Admission/Orders and Final Hearing</p> <p>CCC (Civil and Criminal) up to year 2019 - Admission/Orders and Final Hearing</p> <p>Specially assigned matters</p>	
4	<p>Hon'ble Mr.Justice Alok Aradhe and Hon'ble Mr.Justice Nataraj Rangaswamy</p> <p>All DB tax matters upto 2017 - Admission/Orders and Final Hearing</p> <p>ITAs from Advance List III (B)</p> <p>MFA (MV) up to 2017 - Admission/Orders and Final Hearing (Everyday minimum 15 order/IAs matters of this category to be listed)</p> <p>MFA (LAC) - Admission/Orders and Final Hearing (Everyday minimum 5 order/IAs matters of this category to be listed)</p> <p>MFA (MV) from Advance List IV (B) of final hearing upto 2017</p> <p>Writ Appeals upto 2015 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing/ Video conferencing hearing(optional)
5	<p>Hon'ble Mr.Justice H.T.Narendra Prasad</p> <p>MFA (MV) upto 2017 - Admission/Orders and Final Hearing (everyday minimum 20 Order matters/IAs will be listed)</p> <p>Priority will be given to matters on Advance list No.XX (B) of Admission matters up to 2014</p> <p>Specially assigned matters</p>	Physical hearing/ Video conferencing hearing(optional)

6	<p>Hon'ble Mr.Justice S.R.Krishna Kumar</p> <p>WP (GM-CPC) up to the year 2016 - Admission/Orders and Final Hearing (Minimum 20 order matters/IAs to be listed everyday)</p> <p>Priority will be given to Group 'B' cases in WP (GM-CPC) on Advance List No.XXIII (B) 2013 to 2016 petitions</p> <p>MFA (MV) from 2018 onwards - Admission/Orders and Final Hearing (everyday minimum 20 order matters/IAs of this category will be listed)</p> <p>MFAs of other categories - Admission/Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing/ Video conferencing hearing(optional)
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Part – B

Hon'ble Judges sitting in Division Bench will take up matters mentioned against their names whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble Mr.Justice Satish Chandra Sharma	Writ Petition (GM-CPC)
2	Hon'ble Mr.Justice Nataraj Rangaswamy	Regular Second Appeals – Admission

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)

Date: 04.01.2021